

(For insertion in the Maharashtra Government Gazette, Part-I, Central Section)

NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY
ORIGINAL AND APPELLATE SIDES

No. X(Gen)-1603/2017/1017

Dated : 22nd August, 2017.

In partial modification of High Court Notification No. X(Gen)-1603/2016/1542, dated 2nd December, 2016, declaring holidays and vacations for the year 2017, the Honourable the Chief Justice is pleased to declare Holiday on Thursday, 24th August, 2017 and in lieu of the said holiday the day of 30th August, 2017 (Gauri Pujan) is declared as Court working day for the High Court of Bombay at Goa, Panaji.

HIGH COURT OF JUDICATURE AT BOMBAY :

DATED : 22nd AUGUST, 2017

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: (PUSHPA V. GANEDIWALA)
: REGISTRAR GENERAL

Pushpa V. Ganediwala
22/08/17